Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 22-07-2024 TO 26-07-2024

NO.	APPEAL NO .	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1	ST/50941/2019	F.O/56006/2024	19-07-2024	25-07-2024
2	ST/57867/2013	F.O/56021/2024	19-07-2024	25-07-2024
3	ST/53903/2018	F.O/56026/2024	22-07-2024	25-07-2024
4	ST/52351/2018	F.O/56027/2024	19-07-2024	25-07-2024
5	ST/51605/2017 & ST/50726-50731/2024	F.O/56028-56034/2024	22-07-2024	25-07-2024
6	ST/51607/2018	F.O/56035/2024	22-07-2024	25-07-2024
7	ST/50272/2016	F.O/56036/2024	24-07-2024	26-07-2024
8	ST/51369/2017	F.O/56039/2024	24-07-2024	26-07-2024
9	ST/51463/2017	F.O/56041/2024	24-07-2024	26-07-2024
10	ST/51632/2017 & ST/52279/2018	F.O/56043-56044/2024	24-07-2024	26-07-2024
11	ST/50883/2017	F.O/56049/2024	25-07-2024	26-07-2024
12	ST/52218/2018	F.O/56050/2024	25-07-2024	26-07-2024
		MISC ORDER		
1	ST/50980/2020	M.O/50272/2024	19-07-2024	25-07-2024
2	ST/51158/2020	M.O/50277/2024	25-07-2024	26-07-2024
3	ST/51124/2022	M.O/50280/2024	25-07-2024	26-07-2024
4	ST/52788/2019	M.O/50281/2024	25-07-2024	26-07-2024
5	ST/51400/2019	M.O/50282/2024	25-07-2024	26-07-2024
6	ST/55065/2023	M.O/50283/2024	25-07-2024	26-07-2024

31.7.24

DEPUTY REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.